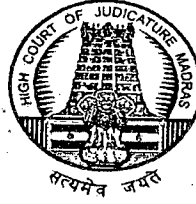


R.O.C.Nos.61322-A/2019-B2,  
65883-A/2019-B2  
& 66083-A/2019-B2



DISTRICT JUDGES,  
TRANSFER & POSTINGS

NOTIFICATION No. 179 / 2019

I

The Government in G.O.(Ms).No.334, Home (Courts-II) Department, dated 06.04.2017, have issued orders sanctioning the constitution of 16 Special Courts in the cadre of District Judge for trial of cases under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 in 16 Districts, including Special Courts at Dindigul and Tiruvannamalai :

Thiru. M.Ilangovan, Additional District Judge, Dindigul, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for trial of cases registered under SC/ST (POA) Act at Dindigul.

Tmt. K.Kayathri, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Srivilliputhur, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for trial of cases registered under SC/ST (POA) Act at Tiruvannamalai.

II

Tmt.S.D.Parimala, Additional District Judge, Virudhunagar, is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Srivilliputhur vice Tmt.K.Kayathri, transferred.

Thiru. A.Leyahath Ali, Judge, Family Court, Srivilliputhur, is transferred and posted as Additional District Judge, Virudhunagar, vice Tmt.S.D.Parimala, transferred.

**III**

The Government in G.O.(Ms).No.335, Home (Transport-IV) Department, dated 06.04.2017 have issued orders sanctioning the constitution of a Special District Court to deal with MCOP Cases (in the cadre of District Judge) at Tiruppur :

Thiru.G.Nagarajan, II Additional District Judge, Tiruppur is transferred and posted as Special District Judge in the newly sanctioned Special District Court to deal with MCOP Cases at Tiruppur.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 08.08.2019.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**

